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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/ 3133 /2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, District & Sessions Judge,
Charaideo, Sonari

Dated Guwahati, the 22nd March, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJCHA/2024/440, dated 07.03.2024

Sir,

With reference to the above, I am directed to inform you that Shri Tanwir Ikram Hazarika, Sub-Divisional Judicial Magistrate (M), Charaideo, has been allowed to :-

- partially modified his previous LTC permission that was granted to him vide this Registry's letter no. HC.VII-06/1701/2024/A, dated 02.03.2024.
- avail LTC for the block period 2022-2025, to visit Jammu and Kashmir via Srinagar from Charaideo and return (from Charaideo to Dibrugarh by rented vehicle, Dibrugarh to Srinagar by flight, Srinagar to Sonamarg, Aru Valley, Pahalgam and Gulmarg and back to Srinagar from Sonamarg, Aru Valley, Pahalgam and Gulmarg by rented vehicle and from Srinagar to Delhi by flight and from Delhi to Dibrugarh by flight and from Dibrugarh to Charaideo by rented vehicle), along with his mother Smti. Farhana Ikram, his wife Smti. Tanaza Yesmin Saikia and daughter Smti. Amayra Inayat Tanwir (Subject to fulfilling criteria as dependent family members), tentatively, w.e.f. 12.04.2024 to 20.04.2024, by the shortest possible route, as per existing Rules.
- Further, he has been allowed to draw Rs. 1,50,000/- (Rupees One Lakh and Fifty thousand) as advance payment towards his proposed LTC for the block period 2022-2025.

Shri Hazarika may be informed accordingly.

Thanking you.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 3134-3137 /2024/A. Dated 22nd March, 2024
Copy to:-

- Shri Tanwir Ikram Hazarika, Sub-Divisional Judicial Magistrate(M), Sonari, Charaideo, for information.
- The Principal Accountant General, (A&E), Assam, Guwahati for information.
- The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

21/3/24

21.03.2024